

1-11-07

CCP 33/06

in
dt 20/2005

Hon'ble Sr M. Karthikeyan, M (J)

Hon'ble Sr Shankaran Paday, M(N)

App:- Sr K.P. Sivaraman

Res:- Sr S. Venk

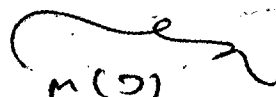
Counsel for respondents submits that they have complied the orders of the Tribunal dated 16th Sept. 2005 and also filed compliance report dt- 22-5-06 covered under Annexure - C1. Applicant Counsel also represents that respondents have complied orders of the Tribunal.

In view of the above circumstances, CCP deserves to be dismissed. Hence CCP dismissed & notices are discharged.

ok.
copy of order
dated 1-11-07
for perusal
06-11-07


M(N)

NSL


M(J)